IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based video conferencing platform)

ITEM No.04
C.A No.21/2024 in
CP (CAA) No.37/BB/2021

IN THE MATTER OF:

M/s. Indostar Granites Private Limited ... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 06.06.2024

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : None

ORDER

1. None appeared for the Petitioner.
2. List the case before regular bench on **18.07.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(T.KRISHNAVALLI)
MEMBER (JUDICIAL)

Gayathri